

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2017
NAME OF THE PETITIONER(S) : CHOKALINGAM RAJAVEL
NAME OF THE RESPONDENT(S) : RAJA SPIRITUAL SUPER MARKET PVT LTD + 2
UNDER SECTION : 241/241 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	S. Satish	Counsel for R3	
2)	D. Prabhu Mukund Arun Kumar	Counsel for Petitioner	
3)	Arun Sridharan	Counsel for Respondents 1 and 2	

REPRESENTATION BY WHOM

1)	S. Satish	Counsel for R3	
2)	D. Prabhu Mukund Arun Kumar	Counsel for Petitioner	
3)	Arun Sridharan	Counsel for Respondents 1 and 2	

ORDER

Shri D Prabhu Mukund Arun Kumar, counsel for petitioner present. Shri A M Sridharan, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner stated that he is filing rejoinder in the Registry and served a copy of the same to the other side. Counsel for respondents prayed time for filing counter in the main CP. Time extended at request of counsel of petitioner for hearing interim relief. Put up on 14/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)